

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 400 OF 2024

IN THE MATTER OF:

Ekta Sharma

.....PETITIONER

VERSUS

Government of NCT of Delhi

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.08.2024)

Ekta Sharma

.....PETITIONER

VERSUS

- 1. Commissioner, Municipal Corporation of Delhi**
S.P. Mukherjee Civic Center, Minto Road, New Delhi
Email: commissioner@mcd.nic.in (Respondent No.1)
- 2. District Magistrate, South West Delhi**
DC Office, Old Terminal Tax Building, Kapashera, Delhi-37
Email: dcsw@nic.in/ swadm@nic.in (Respondent No.2)
- 3. Member Secretary, Delhi Pollution Control Board**
6th floor, C wing,
Delhi Secretariat, I P Estate, Delhi-110002
Email: msdpcc@nic.in (Respondent No.3)
- 4. Vice Chairman, DDA**
Vikas Sadan, INA, New Delhi-110023
Email: vcdda@dda.org.in (Respondent No.4)